

52

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CP NO. 312/2002 IN
MA NO. 1475/2002
OA NO. 1254/2001

This the day of 26th day of August, 2002

HON'BLE SH. V.K.MAJOTRA, MEMBER (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

1. Mast Ram Sharma s/o Sh. Mant Ram Sharma
2. Bindeshwar Singh s/o Sh. Visvanth Singh
3. Balbir Singh s/o Shri Bhalle Ram
4. Chander Parkash s/o Sh. Khyali Ram

Applicants No.2 to 4 are working as Drivers and
1 and 5 have been retired from the post of Drivers
from the office of respondents.

(By Advocate: Sh. Yogesh Sharma)
Versus

1. Sh. Ajay Raj Sharma,
Director General,
BSF, BSF Head Quarter, CGO Complex,
Lodhi Road, New Delhi.
 2. Sh. Dinesh Kumar Pandey,
The Commandant (Staff),
BSF, BSF Head Quarter, CGO Complex,
Lodhi Road, New Delhi.
- (By Advocate: Sh. R.N.Singh)

O R D E R (ORAL)

By Hon'ble Sh. V.K.Majotra, Member (A),

Sh. R.N.Singh, counsel for the respondents,
who have made this MA-1475/2002 stated that in compliance
of order dated 7.8.2002 respondents have filed an
additional affidavit on 23.8.2002 vide Dy. No.7842.
He stated that whereas copy of this Court's order dated
10.12.2001 was received by the respondents on 17.1.2002
and the respondents had sent the same to the Ministry of
Home Affairs on 7.2.2002, However, in the meanwhile
another similar proposal regarding modification/revision
of existing 9 posts of Staff Car Driver was considered
by the respondents. The respondents were required to
consult the DOP&T as well and as such there has been
delay in implementation of the orders of this Court.
Learned counsel stated that three months time beyond
16.7.2002 be accorded to respondents for implementation
of directions of this Court.

VH

2. In our view respondents can be granted time till 30.9.2002 on consideration of the points made by them in their MA-1475/2002 for implementation of the directions of this Court. MA is allowed in the above terms. No further time shall be granted to the respondents.

3.

3. Counsel for applicant stated that in the above circumstances, he seeks and is allowed to withdraw the CP with liberty.


(KULDIP SINGH)
Member (J)


(V.K. MAJOTRA)
Member (A)

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